

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2281  
ANSWERED ON:23.07.2004  
COMPLAINTS AGAINST CHAIRMEN OF NATIONALISED BANKS  
Gangwar Shri Santosh Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of complaints against the working Chairmen-cum-Managing Directors of various nationalised banks received by the Government from 1999 till date;
- (b) whether the Government has completed the investigation into all these complaints; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a), (b) & (c) : Government receives complaints from various sources against top executives including Chairman-cum-Managing Directors of nationalised banks. Most of the time, the complaints are anonymous/pseudonymous and as per the instructions of Central Vigilance Commission no action is required to be taken on anonymous/pseudonymous complaints. However, Government takes immediate action on complaints containing verifiable facts and examines them in consultation with Reserve Bank of India and Central Vigilance Commission. During the period 1999 to 2004 till date, Government has received 28 complaints against CMDs of some nationalised banks and all the complaints have been examined in consultation with RBI and CVC and replies have been sent wherever necessary. The receipt of complaints and their examination/disposal is an on-going process.